

OFFICE OF THE DISTRICT & SESSIONS JUDGE

KAIMUR AT BHABHUA

MISC. ORDER NO. 65 /2017

Dated, Bhabhua, The 19th May 2017

Since the court of ADJ V, Bhabhua is vacant following cases

are hereby recalled from his file and transferred to the court as follows:--

ADJ I

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	TA 3/10-59/14	2	T.A. 7/11-95/14	3	T.A. 02/07-147/14
4	T.A. 65/98-152/14	5	T.A. 11/08-158/14	6	T.A. 90/09-225/14
7	T.A. 3/03-250/14	8	T.A. 46/91-257/14	9	T.A. 10/05-259/14
10	T.A. 97/09-265/14	11	T.A. 17/10-264/14	12	T.A. 01/05-305/14
13	T.A. 22/11-327/14	14	T.A. 28/06-364/14	15	T.A. 30/02-398/14
16	T.A. 47/12-41/14	17	T.A. 49/12-46/14	18	T.A. 55/12-79/14
19	T.A. 18/12-112/14	20	T.A. 45/12-123/14	21	T.A. 11/15-186/14
22	T.A. 6/15-6/15	23	T.A. 5/13-163/14	24	T.A. 3/14-519/14
25	T.A. 7/16-7/16	26	T.A. 07/14-516/14	27	T.A. 20/16-20/16
28	T.A. 52/15-52/15	29	T.A. 13/16-13/16	30	T.A. 53/10-74/14
31	T.A. 279/14	32	Misc. App. 4/13-41/14	33	Misc. App. 5/13-62/14
34	Misc. App. 7/13-111/14	35	Misc. App. 12/13-117/14	36	Misc. App. 14/13-119/14
37	Misc. App. 7/13-123/14	38	Misc. App. 8/14-136/14	39	M.V.48/12-38/14
40	M.V.51/12-41/14	41	M.V.10/12-104/14	42	M.V.7/13-109/14
43	M.V.1/12-171/14	44	M.V.19/12-180/14	45	M.V.42/12-184/14
46	M.V.20/13-186/14	47	M.V.22/13-189/14	48	M.V.26/13-205/14
49	M.V.29/13-268/14	50	M.V.35/13-274/14	51	M.V.16/15-16/15
52	M.V.35/12-116/14	53	M.V.18/12-140/14	54	MV 21/14-314/14
55	MV 6/14-299/14	56	Probate 1/13-30/14	57	Probate 5/12-48/14
58	Probate 51/14-222/14	59	Probate 14/15-14/15	60	Probate 19/12-91/14
61	Probate 19/13-155/14	62	Probate 29/15-29/15	63	Probate 32/15-32/15
64	T.S.9/15-9/15	65	T.S.4/16-4/16	66	T.S.13/15-13/15
67	T.S.01/17	68	Misc. 27/14-482/14	69	Misc. 20/15-70/15
70	Misc. 1/13-233/14	71	Misc. 12/16	72	Misc. 11/16
73	Misc. 21/15-77/15				

ADJ IV

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
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